

**Maulana Azad Educational Foundation**

492. SHRI ILIYAS AZMI :  
SHRI MUKHTAR ANIS :

Will the Minister of WELFARE be pleased to state :

(a) the date from which the Government have started to provide funds to Maulana Azad Educational Foundation;

(b) the total amount provided so far by the Government to this foundation;

(c) whether the audit has been done;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the number of the institutions provided funds so far by the Organisation along with details of funds provided to them ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The Government started to provide funds in Maulana Azad Education Foundation from the financial year 1992-93 then it sanctioned and released a grant-in-aid of Rs. 5 Crore to the foundation.

(b) Rs. 30.01 Crores.

(c) Yes Sir.

(d) The audit of accounts of Maulana Azad Education Foundation has been carried out by M/s. Faruqui & Company, Chartered Accountants of New Delhi, for the financial years 1992-93, 1993-94, 1994-95 and 1995-96.

According to their reports the Accounts of the Foundation for all the four years give a true and fair view w.r.t. The Balance sheet and the states of affairs of the Institution.

(e) Since its inception the Foundation has provided funds by way of grant-in-aid to 69 Non-Government Organisations all over the country. The amount sanctioned and released upto January, 1997 are Rs. 8,62,94,000/- Rs. 3,01,97,500/- respectively.

[English]

**Welfare schemes for Economically Weaker Sections**

493. SHRI THOMAS HANSDA : Will the Minister of WELFARE be pleased to state :

(a) the details of welfare schemes started for the economically weaker sections of Bihar along with the amount allocated under these schemes during the last five years.

(b) whether these funds have been utilised properly; and

(c) if so, the number of persons benefited therefrom ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (c) A statement is enclosed.

(b) Funds under different schemes are released only on receipt of utilisation certificate in respect of funds released in earlier years.

**Statement**

*Funds allocated to Bihar under various schemes*

S.No.	Name of the Scheme	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	SCA to PSP	3211.19	3175.25	3497.39	1748.70	274.22
2.	Grants to under Article 275 (1) of the Constitution	215.85	427.20	800.00	725.25	725.25
3.	Girls Hostels for ST Girls	68.82	-	-	-	-
4.	Boys Hostels for ST Boys	-	-	-	-	-
5.	Ashram School in TSP Area	-	-	-	-	-
6.	Development of Oil Seeds and Oils	-	17.39	(Discontinued after 1992-93)		
7.	Scheme of Vocational Training in Tribal Area	(started only in 1992-93)		-	44.34	-
8.	Research & Training	Not Available	9.82	12.71	16.63	14.73
9.	Grants in aid to Vol. Organisations	10.80	23.30	31.34	34.99	35.30
10.	Grants in aid to State Tribal Dev. Cooperative Corporation	-	50.00	-	-	50.00

1	2	3	4	5	6	7
11. Educational Complex for ST Girls in low literacy pockets		-	scheme started only in 1993-94	-	4.85	1.82
12. Pre Examination Coaching for Weaker Sections		-	-	-	14.93	15.09
13. No. of ST families benefitted in Bihar under point 11 B of the 20 point programme.		130911	133267	151309	104193	105420

#### Smuggling of cattle

494. SHRI MOHAMMAD IDRIS ALI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether trespassing of cattle to Bangladesh has increased tremendously through the Indo-Bangladesh border at Lalbagh of the Murshidabad District, Bengal;

(b) whether the B.S.F. is unnecessarily harassing the Indian Citizens at Border with the ulterior motives; and

(c) if so, the steps taken/proposed to be taken to curb such activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No, Sir. The yearwise details of cattle seized in the area by the Border Security Force during the last three years are as follows :-

Year	Number
1995	7183
1996	6430
1997 (Upto 20-2-97)	637

(b) and (c) A close watch is kept on the Border Security Force personnel to ensure that they maintain a high standard of rectitude and integrity. BSF troops have been instructed to maintain cordial relations with the border population without compromising their duty/role.

#### Milk Production

495. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether there is any proposal to seek Central and World Bank assistance for raising the milk production in Uttar Pradesh to bridge the gap between demand and supply of milk in the State;

(b) if so, the details thereof;

(c) whether the World Bank assistance is made available in other States as well; and

(d) if so, the details thereof, state-wise ?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) (a) and (b) Operation Flood III, which received the financial assistance of the World Bank and the European Economic Community has been under implementation in Uttar Pradesh. Also three projects under the "Integrated Dairy Development Project in Non-Operation Flood, Hilly and backward Areas with a total approved outlay of Rs. 1242.89 lakhs is under implementation in the State.

(c) and (d) World Bank assisted Operation Flood III Scheme has been under implementation in several other states also.

#### National Forest Policy

496. SHRI S.D.N.R. WADIYAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the National Forest Policy of 1988 is being implemented in all the States including Karnataka;

(b) if so, the States implementing the said Policy successfully;

(c) whether there is any proposal to bring a new Forests Bill to implement the Policy; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) The National Forest Policy, 1988 is under implementation in all the States for the protection and development of forests through various programmes of afforestation and conservation. The Policy objective of people's involvement in the development of degraded forests has been taken up for implementation in 17 states namely, Andhra Pradesh, Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal.

(c) and (d) There is proposal to amend the Indian Forest Act, 1927 to give more emphasis to conservation aspects and involvement of the communities in conformity with the National Forest Policy 1988.